Annexure-1 Name of the corporate debtor: RANG SUPER SHOPPING PRIVATE LIMITED; Date of commencement of liquidation: 18/03/2020 (Ordre received on 09/06/2020); List of stakeholders as on: 19/03/2021

(Amount in *)																	
															1	1	1
S	l. Na	ame of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount	Amount of claim rejected	Amount of	Remarks, if any	
ľ	0.											contingent	of any		claim under		
				Date of	Amount	Amount of	Nature of	Amount	Whether	Details of	Amount	% share in	claim	mutual		verification	
				receipt	claimed	claim admitted	claim	covered	security interest	Security Interest	covered by	total		dues,			
				-				by	relinguished?	-	guarantee	amount of		that may			
									(Yes/No)		0	claims		be set off			
								interest	(,			admitted		Se see on			
								inter est				uumitteu					
										HYP and							
										Equtable							
										Mortigage of							
										Movable and							
										Immovable	By						
1	Be	ell Finvest India Ltd	U32200MH1994PLC080907	15/12/2020	299141903	299141903	CC & TL		No		Director's	100	0		0	0	
F	-		0522001111177711120000707	10/12/2020	277711700	277111705	00 40 112		110	100000	Directors	100	Ŭ		0	0	
H	_				299141903	299141903										1	
L					299141905	299141905							1	1			1

List of secured financial creditors